

**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD BENCH
E-Hearing**

Customs Appeal No. 70037/ 2020

(Arising out of Order-in-Appeals No. 508 & 509/Cus/APPL/LKO/2019 dated 30.09.2019 passed by the Commissioner (Appeals), Customs & GST Lucknow)

Shri Karan Soni.

716/30, Sarawagi Mohalla
Ghee Mandi, Ajmer -305001

APPELLANT

VS.

Commissioner of Customs

3/194, Vishal Khand, Gomti Nagar
Lucknow.

RESPONDENT

Present for the Appellant : Shri Bipin Garg, Advocate

Present for the Respondent : Shri Santosh Kumar Agarwal, AR

DATE OF HEARING/DECISION : 07/12/2020

FINAL ORDER NO.70270/2020

PER ARCHANA WADHWA:

The appeal is allowed. For order, see order of date in Customs Appeal No. 70036/2020.

Sd/-

**(Archana Wadhwa)
Member(Judicial)**